

DELHI LEGISLATIVE ASSEMBLY
REVISED LIST OF BUSINESS
Friday, 15th March, 2013/26 Phalgun, 1934 (Saka)
2.00 PM

1. **Question Hour:** Starred Questions as shown in the separate list to be asked and replies given.
2. **Special Mention (Rule 280):** Following Members to raise matters under Rule 280:
 - 1.Prof. Vijay Kumar Malhotra
 - 2.Ch. Surender Kumar
 - 3.Shri Ram Singh Netaji
 - 4.Dr. Jagdish Mukhi
 - 5.Shri Bharat Singh
 - 6.Dr. Harshvardhan
 - 7.Shri Vipin Sharma
 - 8.Shri S.P.Ratawal
 - 9.Shri Subhash Sachdeva
 - 10.Shri Mohan Singh Bisht
3. **Private Members Resolutions:**
 1. **Shri Jai Bhagwan Aggarwal** to move the following resolution:

“This House resolves that permission be granted for utilizing MLA fund for providing basic amenities in the Group Housing Societies situated in Delhi”.
 2. **Shri Veer Singh Dhingan** to move the following resolution:

“This House resolves that unemployment allowance be granted to the educated unemployed residents of Delhi having qualification of 12th class or more”.
 3. **Shri Kulwant Rana** to move the following resolution:

“This House resolves that stringent law be enacted to prevent the ever-increasing adulteration in the food, spurious food items and use of hazardous chemicals in the fruits & vegetables in Delhi”.

Delhi
15th March, 2013

P.N.Mishra
Secretary